

Name of the Corporate Debtor: Arihant Retail Private Limited Date of Commencement of Insolvency Resolution Process: May 02, 2025 List of creditors as on May 26, 2025													
List of operational creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax		18.05.2025	₹196,819,534.00	₹32,351,026.00		No				₹157,267,999.00	₹7,200,509.00	The claims may undergo a change on the basis of supporting documents that may be received in the future. The amount not admitted is on account of the demand raised post commencement of CIRP
2	Commercial Taxes Department		25.06.2025	₹1,048,361,812.00			No				₹1,048,361,812.00	₹0.00	The submitted claim form does not comply with the IBC Regulations. Request and reminders for submitting the revised claim form as per IBC regulation are made, and a copy of the said form is awaited
3	Employee State Insurance corporation regional office Chennai		04.07.2025	₹67,010.00	₹67,010.00		No				0.00	₹0.00	
Total		-	-	1,245,248,356	32,418,036						1,205,629,811	₹7,200,509.00	